

Union Territory of Jammu and Kashmir Social Welfare Department Civil Secretariat, J&K.

> Notification, Jammu, the 27th Dec., 2023

S. O. 633 -In exercise of the powers conferred by section 23 of the Jammu & Kashmir Reservation Act, 2004, the Lieutenant Governor hereby makes the following amendments in the Jammu and Kashmir Reservation Rules, 2005, namely-

In rule 4, after Explanation (C), the following Explanation shall be added, namely-

**"Explanation (D):-** For the purpose of clause (b), reservation to the extent of a minimum of 1% each, out of the total posts advertised from time to time for recruitment to the common cadre of Jammu and Kashmir and Ladakh Judicial Service (other than Higher Judicial Service), shall be provided to the Scheduled Tribes belonging to Districts of Leh and Kargil of the Union Territory of Ladakh till the common cadre/ Service is bifurcated".

This notification shall be deemed to have come into force w.e.f 24.08.2023

By order of the Lieutenant Governor.

Sd/Sheetal Nanda, IAS
Commissioner/ Secretary to the Government
Social Welfare Department

Dated: 27.12.2023

No: SWD-LIT/280/2023

Copy to the:-

- 1. All Financial Commissioners (Additional Chief Secretaries).
- 2. All Principal Secretaries to the Government.
- 3. Principal Secretary to the Lieutenant Government.
- 4. All Commissioner/ Secretaries to the Government.
- 5. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
- 6. Divisional Commissioner, Kashmir/ Jammu.
- 7. All Deputy Commissioners.
- 8. Director Information, J&K.
- 9. All HoD's/ Managing Directors.
- 10. Secretary, J&K Public Service Commission.
- 11. Secretary, J&K Service Selection Board
- 12. Director, Estate, Jammu/ Kashmir.

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13. General Manager, Government Press, Jammu/ Kashmir.

14. Private Secretary to the Chief Secretary.

15. Private Secretary to the Commissioner/ Secretary to the Government, Social Welfare Department.

16. In-charge website, SWD, Stock file.

(Manoj Kumar) JKAS

Under Secretary to the Government

Social Welfare Department